

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-1913
ANSWERED ON- 16/03/2023

**SCHEME OF SPORTS FUND FOR PENSION TO MERITORIOUS
SPORTSPERSONS**

1913. DR. SANTANU SEN

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) the number of sportspersons who have benefited under Scheme of Sports Fund for Pension to Meritorious Sportspersons during the last five years, year-wise, sports-wise and State-wise;
- (b) the number of sportspersons who are eligible but not the beneficiary of the said Scheme during the last five years, year-wise, State-wise, sports-wise;
- (c) the amount of the financial assistance given to the meritorious sportspersons in the country during the last five years, year-wise, State-wise; and
- (d) the details of the steps taken by Government to improve implementation and response rate of this Scheme during the last five years, year-wise, State-wise?

ANSWER

THE MINISTER FOR YOUTH AFFAIRS AND SPORTS
(SHRI ANURAG SINGH THAKUR)

(a) and (c): The number of sportspersons who have been benefited under the 'Scheme of Sports Fund for Pension to Meritorious Sportspersons' and funds released during the last five years is given below:

Year	Number of beneficiaries	Funds Released (in Rs.)
2017-18	24	2,62,18,905/-
2018-19	29	29,80,00,000/-
2019-20	40	46,99,00,000/-
2020-21	33	13,22,00,000/-
2021-22	26	6,79,56,480/-

Discipline wise list of beneficiaries who have benefited under Scheme of Sports Fund for Pension to Meritorious Sportspersons in the last five years is given at Annexure.

(b): The eligible ex-sportspersons may apply for the benefit under the scheme by making online application to the Ministry. If found eligible, the benefit of monthly pension is granted to the ex-sportsperson which varies from ₹12,000/- to ₹20,000/- per month.

(d) To improve implementation and response rate of the 'Scheme of Sports Fund for Pension to Meritorious Sportspersons', following steps have been taken by the Government:

(i)The application process has been streamlined by enabling the ex-sportspersons to apply online under the scheme at dedicated web portal of the Department at <https://dbtyasports.gov.in/>. The portal is easy to navigate, with clear instructions and guidelines.

(ii)The scheme is reviewed from time to time so as to simplify the eligibility criteria, enhance the monthly pension rates and ensuring maximum coverage of the beneficiaries. The scheme was last amended in 2018 wherein the rate of monthly pension of the existing beneficiaries was enhanced and doubled from previous rates to make it more attractive to sportspersons.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (c) OF THE RAJYA SABHA UNSTARRED QUESTION 1913 FOR ANSWER ON 16.03.2023 'SCHEME OF SPORTS FUND FOR PENSION TO MERITORIOUS SPORTSPERSONS' ASKED BY DR. SANTANU SEN:

Number of ex-sportspersons benefitted under the Scheme of Sports Fund for Pension to Meritorious Sportspersons Discipline wise						
S.No.	Sports Discipline	Year				
		2017-18	2018-19	2019-20	2020-21	2021-22
1.	Archery	0	0	0	1	0
2.	Athletics	1	2	6	3	10
3.	Badminton	1	0	0	1	1
4.	Boxing	1	6	2	5	0
5.	Judo	0	0	0	0	1
6.	Kabaddi	4	5	5	5	8
7.	Rowing	4	0	6	0	0
8.	Shooting	1	0	2	3	0
9.	Table Tennis	0	0	2	0	0
10.	Tennis	0	3	1	1	1
11.	Weightlifting	2	2	0	3	2
12.	Wrestling	5	2	3	2	0
13.	Hockey	4	8	9	8	1
14.	Equestrian	0	0	1	0	0
15.	Sailing/Yachting	1	1	2	0	0
16.	Para Sports	0	0	1	1	2
Total		24	29	40	33	26